

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : G. Sadayaramanujam & 2 Ors
-Vs-
GGN Spinning Mills Pvt Ltd & 1 Ors

MAIN PETITION NUMBER : TCP/3/2016 & TCP/20/2016

(IA/MA) APPLICATION NUMBERS

TCP/20/2016; IA/45/CHE/2021 IN TCP/3 & 20/2016
IA/257/2018 IN TCP/3 & 20/2016

ORDER

Present: Mr. Avinash Krishnan Ravi, Ld. Counsel for Petitioner/Applicant.
Ms. Madhumitha, Ld. Counsel for Respondents.

At request on behalf of the parties, list the petition and the applications for physical presence of the parties, to explore the possibility of settlement.

The Counsels for the parties are also directed to appear in person on that day.

List the petition and applications for hearing on **03.07.2024**. (**Physical Hearing**).

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)